

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH )

**ORDER OF HON'BLE THE CHIEF JUSTICE**

**ORDER NO. 43**

Dated Guwahati, the 17<sup>th</sup> August, 2010

**In continuation of Order No. 41 dated 10<sup>th</sup> August, 2010, it is hereby ordered that the following be added in the said order as Item No. 4 :-**

**“Item No. 4 All pending cases (not yet ready for hearing) of the year 2007 and earlier should be listed for orders (5 cases daily) to enable the Hon’ble Judge(s) to monitor the progress of the old pending cases.”**

Sd/- Madan B. Lokur,  
**CHIEF JUSTICE**

Memo No. HC. III – 35/2002/ 4029-44 /IG Dated 18<sup>th</sup> August, 2010